

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1235/2024

IN THE MATTER OF:

News Item titled “NHAI has made highway at protected pond site in Delhi Activists” appearing in the Times of India dated 30.09.2024

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NDOH- 18.11.2025

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RESPONDENT NO.3

THROUGH


Singhania & Partners LLP
Solicitors & Advocates
P-24, Green Park Extension
New Delhi-110016

Dated:14.11.2025
Place: New Delhi

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1235/2024

IN THE MATTER OF:

News Item titled "NHAI has made highway at protected pond site in Delhi Activists" appearing in the Times of India dated 30.09.2024

**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT
NO.3/NATIONAL HIGHWAYS AUTHORITY OF INDIA IN
COMPLIANCE WITH THE ORDER DATED 22.08.2025 PASSED
BY THIS HON'BLE TRIBUNAL**

MOST RESPECTFULLY SHOWETH:

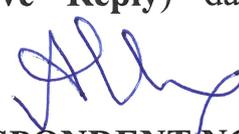
1. That the present affidavit is being filed by the Answering Respondent/Respondent No.3 in compliance with the Order dated 22.08.2025 passed by this Hon'ble Tribunal in the Original Application registered *suo-moto* on the basis of the news item titled "*NHAI has made highway at protected pond site in Delhi Activists*" appearing in the Times of India dated 30.09.2024.
2. On 19.07.2019, MOEF&CC/Respondent No.5 accorded approval to the Answering Respondent for the Terms of Reference ("TOR"). It is pertinent to mention that the said TOR categorically noted that the proposed development will include 43 Grade Separator Structures besides other developments (Pg.170/Comprehensive Reply) and the proposed alignment is crossing various water bodies and there is a pond site situated at Ch.33+500 i.e., Goyal Khurd, which is an affected water body (Pg.171/Comprehensive Reply) dated 16.05.2025 by Answering Respondent. It is pertinent to note that in the Final Environmental Impact Assessment Report ("EIA"), it has been specifically mentioned that a proposed structure of a Flyover of 1119 meters



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from Ch 32+775 to Ch 33+894 on the Main Carriageway Elevated Structure for Goyla Village and Shyam Vihar Road will be constructed. True copy of relevant extract of the EIA Report is annexed and marked as **Annexure R-3/1**.

3. On 30.12.2021, MOEF&CC granted Environmental Clearance to the Answering Respondent under the provisions of EIA Notification for the development of UER-II. It is pertinent to highlight that the said clearance noted that “The proposed alignment is passing through 1 pond, 9 irrigation canals and 6 drains. Elevated structures have been proposed on the pond and the bridges are proposed to cross the canals and drains. Inter alia it categorically noted that 27 Flyovers are proposed along the project stretch.” (Para 4/Pg.183/Comprehensive Reply) dated 16.05.2025 by the Answering Respondent.
4. In November 2020, the Answering Respondent submitted the EIA Report. It is pertinent to note that in the EIA Report it has been categorically observed that the alignment of highway passes through the affected water body i.e., pond at Ch. 33+500 (Pg.192, Pg.203, 207, 209, 212, 215/Comprehensive Reply) dated 16.05.2025 by the Answering Respondent.


RESPONDENT NO.3



THROUGH



**Singhania & Partners LLP
Solicitors & Advocates**

**P-24, Green Park Extension
New Delhi-110016**

**Dated:14.11.2025
Place: New Delhi**

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1235/2024

IN THE MATTER OF:

News Item titled “NHAI has made highway at protected pond site in Delhi Activists” appearing in the Times of India dated 30.09.2024

AFFIDAVIT

I, Akash Padhi, Son of Sh. Bisikesan Padhi, aged 33 years, working as Deputy General Manager (T) & Project Director, at Project Implementation Unit-Dwarka, National Highways Authority of India, having office at D-21 Corporate Park, Near Sector-8 Metro Station, New Delhi-110075 do hereby on solemn affirmation state and submit as under:

1. I say that I am the authorized representative of the Respondent No.3 abovenamed and as such am conversant with the facts and circumstances of the present reply. I have been duly authorized by the Respondent No.3 to initiate and pursue the present proceedings for and on behalf of the Respondent No.3 and hence, I am competent to swear the present affidavit on the basis of the records being maintained by the Respondent No.3 in the ordinary course of its business.
2. I say that the accompanying reply to the original application has been drafted by my counsel on my instructions and I have read and understood the contents of the same. The contents of the reply are true and correct, which are reiterated herein and are not being repeated for the sake of brevity.
3. I say that the annexures filed along with the present Additional Affidavit are true copies of their respective originals.



DEPONENT

VERIFICATION:

Verified at 14 NOV 2025 on this ___ day of November, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge. No part of it is wrong and nothing material has concealed there from.

Agushi
D/14506/2025
I identified the deponent who has signed in my presence.

Alaka
DEPONENT


NOTARY
ALAKA NAYAK
Advocate
Reg. No. : 10639
Area : Delhi
Period 28/06/2024
to 27/06/2029
GOVT. OF INDIA

CERTIFIED THAT THE DEPONENT
Shri/Smt./Km.....
S/o, W/o R/o.....
Identified by Shri/Smt.....
Has solemnly affirmed before me at
Delhi on.....as Sl. No.....
That the contents of the affidavit which
have been read & explained to him/her
are true & correct to his/her knowledge

14 NOV 2025

NOTARY

For

Development of Urban Extension Road-II (NH-344M) from design chainage Km 0.000 to Km 38.111 in the state of NCT of Delhi, Development of link road (new NH-344P) (Km 0.000 to Km 29.600) between Bawana Industrial Area Delhi (from Km 7.750 of UER-II) till bypass of NH-352A at Village Barwasni, Sonipat, Haryana in the state of NCT of Delhi/Haryana and Development of link road (new NH-344N) (Km 0.000 to Km 7.500) between Dichaon Kalan till Bahadurgarh Bypass/NH-10 in the state of NCT of Delhi/Haryana (75.211km).

(File no. 10-30/2019-IA.III, Proposal No. IA/DI/MIS/104396/2019)

(ToR dated: 19.07.2019 & ToR Amendment dated: 03.12.2019)

Project or Activity of Schedule 7(f) Highway, Category-A (due to New Highway)



Project Proponent

M/s NATIONAL HIGHWAYS AUTHORITY OF INDIA, MoRTH, GoI, New Delhi.



Environmental Consultant

Amaltas Enviro Industrial Consultants LLP
 #2925-Basement, Sector-46, Gurugram, Haryana
 Accreditation No:-NABET/EIA/1821/RA0141





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Development of Urban Extension Road-II (NH-344M) from design chainage Km 0.000 to Km 38.111 in the state of NCT of Delhi, Development of link road (new NH-344P) (Km 0.000 to Km 29.600) between Bawana Industrial Area Delhi (from Km 7.750 of UER-II) till bypass of NH-352A at Village Barwasni, Sonipat, Haryana in the state of NCT of Delhi/Haryana and Development of link road (new NH-344N) (Km 0.000 to Km 7.500) between Dichaon Kalan till Bahadurgarh Bypass/NH-10 in the state of NCT of Delhi/Haryana.

FINAL EIA-EMP REPORT

2.6.8 Grade Separated Structures

Table 2.20: Details of Grade Separated Structures

S. No.	Design Chainage	Length (m)	Proposed Structure	Remarks
UER-2 (NH-344M)				
Package-I				
1.	-0+173 to 0+342	515	Flyover	Elevated Left Turning Ramp from NH-1 (From Delhi) to UER-II (Towards Dwarka) MCS 1
2.	0+235 to -0+225	460	Flyover	Elevated Left Turning Ramp from UER- II (From Dwarka) to NH-1 (Karnal) MCS2
3.	0+372 to -0+344	716	Flyover	Elevated Right Turning Ramp From UER-II (from Dwarka) to NH-1(Towards Delhi) MCR 1
4.	-0+100 to 0 +080	180	Underpass Box	Right Turning Underpass from NH-1 (From Karnal) to UER-II (Towards Dwarka) MCL 1
5.	0+142 to 0+800	658	Flyover	U-Turning Elevated structure – MCU 1
6.	0+180 to 0+453	273	Flyover	Right turning elevated flyover from ShahpurGarhi Industrial Area to UER 2 (towards Dwarka) MCU 2
7.	1+581 to 1+765	312	Underpass Box	Underpass from UER 2 (from NH 1) to ShahpurGarhi Industrial Area
8.	1+750 to 1+581	182	Underpass Box	U-turning Structure from right turning underpass
9.	2+597 to 2+615	61	Underpass Box	Straight Underpass for connecting ShahpurGarhi with Budhpur.
10.	3+011 to 3+895	884	Railway Over Bridge	Main carriageway Elevated at Delhi-Ambala Railway Line
	3+011 to 3+895	884		Service Road Elevated at Delhi-Ambala Railway Line
11.	0+157 to 0+808	657	Flyover	U-Turning Elevated structure – MCU 3
12.	0+135 to 0+465	330	Flyover	Right turning elevated flyover from BawanaSector5 Industrial Area to UER 2 (towards Dwarka) – MCU4
13.	5+015 to 5+201	334	Underpass Box	Underpass from UER 2 (from NH 1) to Bawana Sector 5 Industrial Area
14.	5+186 to 5+015	172	Underpass Box	U-turning Structure from right turning underpass





Development of Urban Extension Road-II (NH-344M) from design chainage Km 0.000 to Km 38.111 in the state of NCT of Delhi, Development of link road (new NH-344P) (Km 0.000 to Km 29.600) between Bawana Industrial Area Delhi (from Km 7.750 of UER-II) till bypass of NH-352A at Village Barwasni, Sonipat, Haryana in the state of NCT of Delhi/Haryana and Development of link road (new NH-344N) (Km 0.000 to Km 7.500) between Dichaon Kalan till Bahadurgarh Bypass/NH-10 in the state of NCT of Delhi/Haryana.

FINAL EIA-EMP REPORT

S. No.	Design Chainage	Length (m)	Proposed Structure	Remarks
15.	7+205 to 7+272	102	Underpass Box	Right Turning Underpass from UER 2 (from Dwarka) to Rohini Sector Road (Sector 34)
16.	0+164 to 0+507	343	Flyover	Right Turning Flyover from Sector Road of Rohini Sector 34/35 to UER 2 (Towards NH 1) above main carriageway- MCU 6
17.	9+683 to 10+520	837	Flyover	Main Carriageway Elevated at Bawana Cross Road
18.	0+245 to 0+530	285	Flyover	Right Turning Flyover from Sector Road of Rohini Sector 36/37 to UER 2 (Towards NH 1) above main carriageway - MCU 7
19.	11+360 to 11+300	101	Underpass Box	Right Turning Underpass from UER 2 (from Dwarka) to Sector Road of Rohini Sector 36/37
20.	13+570 to 14+450	880	Flyover	Main Carriageway Elevated at Karala- Kanjhawala Road
21.	14+832 to 14+869	37	Vehicular Underpass (VUP)	VUP Proposed below the Main Carriageway for Rama Vihar Road. VUP shall comprise of twin boxes having width of 20 m and 10 m Respectively excluding wall thickness. Box of 20 m width shall be located first and shall also cater to the traffic taking U Turn. Box Widths Mentions shall be considered as Obligatory Span for the crossroad
22.	14+927 to 14+970	43	Vehicular Underpass (VUP)	VUP Proposed below the Main Carriageway for Roop Vihar Road. VUP shall comprise of twin boxes having width of 20 m and 10 m Respectively excluding wall thickness. Box of 20 m width shall be located first and shall also cater to the traffic taking U Turn. Box widths mentioned above shall be considered as obligatory span for the crossroad.
Package-II				
1.	15+989 to 16+010	21 (skewed)	VUP	Straight VUP for Karala-Madanpur Dabas cross Road





Development of Urban Extension Road-II (NH-344M) from Design chainage Km 0.000 to Km 38.111 in the state of NCT of Delhi, Development of link road (new NH-344P) (Km 0.000 to Km 29.600) between Bawana Industrial Area Delhi (from Km 7.750 of UER-II) till bypass of NH-352A at Village Barwasni, Sonipat, Haryana in the state of NCT of Delhi/Haryana and Development of link road (new NH-344N) (Km 0.000 to Km 7.500) between Dichaon Kalan till Bahadurgarh Bypass/NH-10 in the state of NCT of Delhi/Haryana.

FINAL EIA-EMP REPORT

S. No.	Design Chainage	Length (m)	Proposed Structure	Remarks
2.	17+400 to 17+412	12	VUP	Straight VUP for Kanjhawala Industrial Area - Madanpur Dabas cross-road
3.	18+294 to 18+307	13 (skewed)	VUP	Straight VUP for Madanpur Dabas cross-road
4.	20+176 to 20+972	796	RoB	Main Carriage way Elevated for Railway Over Bridge (Delhi-Rohtak Railway Line)
	20+179 to 21+173	994		Service Road Elevated NH 1 to Dwarka (Delhi-Rohtak Railway Line) – MC07
	20+179 to 21+130	951		Service Road Elevated Dwarka to NH -1 (Delhi-Rohtak Railway Line)– MC08
5.	20+972 to 22+042	1070	Flyover	Main Carriage way Elevated from NH 1 to Dwarka –MC06
6.	20+972 to 22+056	1084	Flyover	Main Carriage way Elevated from Dwarka to NH 1 – MC0A
7.	24+444 to 24+467	23 (skewed)	VUP	Straight VUP Cross Road
8.	25+576 to 25+589	13 (skewed)	VUP	Straight VUP Cross Road
9.	0+188 to 0+808	620	Flyover	Elevated Flyover from UER 2 (from NH-1) to Bahadurgarh By-pass (Package V) – MC01
10.	0+043 to 1+068	1025	Flyover	Elevated Flyover from Bahadurgarh By-pass (Package V) to UER 2 (towards Dwarka) – MC02
11.	0+000 to 0+445	445	Flyover	Elevated Flyover from UER II (From Dwarka) to Bahadurgarh By-pass – MC04
12.	26+491 to 28+244	1753	Flyover	Main Carriage Dichaon Enclave
13.	23+493 to 23+497	4 (skewed)	LVUP	Existing LVUP to be widened as per Carriageway width
14.	25+043 to 25+092	50	VUP (Skewed)	Provision of VUP along Dichaon Kalan Bakarwala Cross Road.
Package-III				
1.	29+524 to 32+156	2632	Flyover	Main Carriageway Elevated from Najafgarh-Janakpuri Road to





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Development of Urban Extension Road-II (NH-344M) from design chainage Km 0.000 to Km 38.111 in the state of NCT of Delhi, Development of link road (new NH-344P) (Km 0.000 to Km 29.600) between Bawana Industrial Area Delhi (from Km 7.750 of UER-II) till bypass of NH-352A at Village Barwasni, Sonipat, Haryana in the state of NCT of Delhi/Haryana and Development of link road (new NH-344N) (Km 0.000 to Km 7.500) between Dichaon Kalan till Bahadurgarh Bypass/NH-10 in the state of NCT of Delhi/Haryana.

FINAL EIA-EMP REPORT

S. No.	Design Chainage	Length (m)	Proposed Structure	Remarks
				Sewerage Treatment Plant (New RoshanPura)
2.	32+775 to 33+894	1119	Flyover	Main Carriageway Elevated for Goyla Village & ShyamVihar Road
3.	35+096 to 35+130	34 (skewed)	Underpass Box (VUP)	Cross VUP Chhawla Road
SPUR-I (NH-344P)				
Package-IV				
1.	0+162 to 0+504	342	Flyover	Right Turning Flyover from UER 2 (from NH 1) towards Sector Road of Bawana Industrial Area above main carriageway – MCU 5
2.	7+705 to 7+780	147	Underpass Box	Right Turning Underpass from Bawana Industrial Area to UER 2 (towards Dwarka)
3.	3+729 to 3+759	30	Flyover	Main Carriageway Elevated
4.	6+352 to 6+364	12	LVUP	Main Carriageway Elevated
5.	7+189 to 7+201	12	LVUP	Main Carriageway Elevated
6.	10+923 to 10+935	12	LVUP	Main Carriageway Elevated
7.	12+319 to 12+331	12	LVUP	Main Carriageway Elevated
8.	13+273 to 13+285	12	LVUP	Main Carriageway Elevated
9.	14+920 to 14+932	12	LVUP	Main Carriageway Elevated
10.	15+309 to 15+321	12	LVUP	Main Carriageway Elevated
11.	15+677 to 15+723	46	VOP	Main Carriageway At-grade
12.	16+259 to 16+271	12	LVUP	Main Carriageway Elevated
13.	16+962 to 16+982	20	VUP	Main Carriageway Elevated
14.	19+119 to 19+131	12	LVUP	Main Carriageway Elevated
15.	19+454 to 19+500	46	VOP	Main Carriageway At-grade
16.	20+694 to 20+724	30	Flyover	Main Carriageway Elevated
17.	23+200 to 24+325	1125	Flyover	Main Carriageway Elevated
18.	26+289 to 26+301	12	LVUP	Main Carriageway Elevated
19.	Right Turning Underpass from Gohana to Delhi (Crossing Main Carriageway) at Chainage Km 29+300	250	Underpass Box	Main Carriageway At grade. Underpass with minimum Box Length of 250 m and 500 m (250 m each direction) under ramps.
20.	Left Turning Underpass from Delhi to Gohana (Crossing Main Carriageway) at	250	Underpass Box	Main Carriageway At grade. Underpass with minimum Box Length of 250 m and 500 m (250 m each direction) under ramps.





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Development of Urban Extension Road-II (NH-344M) from design chainage Km 0.000 to Km 38.111 in the state of NCT of Delhi, Development of link road (new NH-344P) (Km 0.000 to Km 29.600) between Bawana Industrial Area Delhi (from Km 7.750 of UER-II) till bypass of NH-352A at Village Barwasni, Sonipat, Haryana in the state of NCT of Delhi/Haryana and Development of link road (new NH-344N) (Km 0.000 to Km 7.500) between Dichaon Kalan till Bahadurgarh Bypass/NH-10 in the state of NCT of Delhi/Haryana.

FINAL EIA-EMP REPORT

S. No.	Design Chainage	Length (m)	Proposed Structure	Remarks
	Chainage Km 29+200			
SPUR-II (NH-344N)				
Package-V				
1.	0+232 to 0+794	562	Flyover	Main Carriageway Elevated from NH-10 (from Rohtak) to Bahadurgarh Spur (Towards UER 2) - MC05
2.	0+232 to 0+780	548	Flyover	Main Carriageway Elevated from Bahadurgarh Spur (From UER 2) towards NH-10 (Towards Rohtak) - MC06
3.	0+636 to 0+651	15 (Skewed)	VUP	Dichaon Kalan- Hiran Kudna Cross Road
4.	3+917 to 3+925	8 (Skewed)	LVUP	Cross Road
5.	4+900 to 4+912	12	VUP	Mundka-Jharoda Kalan Cross Road
6.	5+326 to 5+413	87 (skewed)	Flyover	Tikri Kalan-Mundka Industrial Area Cross Road & Drain
7.	5+606 to 5+676	70	Flyover	Najafgarh-Bahadurgarh Road

2.6.9 Service Road/Slip Road

Service road has been proposed in the entire corridor of this package. The summary of service road is presented in Table 2-21 below:

Table 2.21: Details of Service Road/Slip Road

S. No.	Location of Service Road (from km to km)	LHS	RHS	Length of Service Road (Km)	Remarks
UER-2 (NH-344M)					
Package-I					
1.	0+000 to 0+300	Width varying from 8 m to 11 m	Width varying from 8 m to 11 m	0.300	
2.	0+300 to 0+900	11.0	11.0	0.600	Existing road on LHS Length 250 m, width varying from 0 m to 4 m. Existing Road on RHS for a length of 200 m width varying from 0 m to 2.5 m



Ayush Kumar

From: Ayush Kumar
Sent: 14 November 2025 18:54
To: msdpcc@nic.in; mscb.cpcb@nic.in; chairman@nhai.org; ceodpgsenv.delhi@nic.in; secy-moef@nic.in; desw@nic.in
Cc: Yash Kapoor
Subject: RE: Advance Service in the matter of News Item titled "NHAI has made highway at protected pond site in Delhi Activists" appearing in the Times of India dated 30.09.2024, OA No.1235/2024, before the Hon'ble NGT
Attachments: Additional Affidavit dated 14.11.2025.pdf

Dear Sir/Ma'am,

Please find attached herewith the Additional Affidavit being filed on behalf of NHAI/Respondent No.3 in the subject matter for your reference.

Kindly accept the same as advance service.

Best Regards,

Ayush Kumar | Associate



SINGHANIA & PARTNERS LLP
 SOLICITORS AND ADVOCATES

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